

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

234
No. 35-249-35888
/Genl./West/THC/2024

Dated, Delhi the 12/11/24

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of 12991-13002/R.R (Sessions)/South/Saket/2024 Dated 05.11.2024 along with its enclosure i.e. Mark 'A' (Record of 361 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) Bearing Diary No. 10973 Dated 08.11.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 361 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@gov.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases mentioned in the Mark 'A' (Record of 361 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 361 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi to upload the same on LAYERS.

(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 12991-13002 /R.R (Sessions)/South/Saket/2024 10777 Dated: 5-11-24.

To.

The Ld. Principal District & Sessions Judge,
South District / South-East / New Delhi District / PCC/ Bouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 361 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2011 in Record Room (Sessions), South District, identified during the
period w.e.f. 24.10.2024 to 29.10.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

o/c/Genl./West

mmw

PD 883 (West)
10/11/2024

MARK -'A'

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	NA	SUIT NO 20/10	MOHD TASLEEM VS BSES R.P.LTD	15.01.2011	DNP	369/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
2.	R0022772009	CC NO 21/09	BSES R.P.LTD VS NASIM AHMED	19.01.2011	WITHDRAW	373/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
3.	R0328662009	CC NO 570/09	BSES R.P.LTD VS RAM ANAND	20.01.2011	WITHDRAW	374/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
4.	R0292342009	CC NO 494/09	BSES R.P.LTD VS MAHESH	20.01.2011	WITHDRAW	375/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
5.	R0010502009	CC NO 583/08	BSES R.P.LTD VS MAHAVIR	21.01.2011	WITHDRAW	378/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
6.	R0222892010	CC NO 1127/07	BSES R.P.LTD VS KARAMVEER SINGH	21.01.2011	DISPOSED OFF	379/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
7.	R0050012010	CC NO 51/10	BSES R.P.LTD VS JOGINDER ALAM	25.01.2011	WITHDRAW	384/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
8.	R0946452008	CC NO 237/08	BSES R.P.LTD VS CHAUDHRY DAYA CHAND	22.01.2011	ABATED	381/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
9.	R203752010	SUIT NO 43/09	BSES VS M/S GOVERDHAN HOTELS AND RESTURENT	27.01.2011	DNP	391/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
10.	R0017312011	CC NO 16/11	BSES R.P.LTD VS KRISHAN KUMAR ETC	27.01.2011	WITHDRAW	392/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
11.	R0334392010	CC NO 161/10	BSES R.P.LTD VS M/S MADE EASY ENGINEER INDIA CENTREL & ORS	28.01.2011	WITHDRAW	393/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
12.	R0001922010	CC NO 01/10	BSES R.P.LTD VS OM PARKASH	28.01.2011	WITHDRAW	394/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
13.	R0961882008	CC NO 238/08	BSES R.P.LTD VS IMRAN KHAN	29.012.2011	WITHDRAW	398/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
14.	R0233542010	CC NO 112/10	BSES R.P.LTD VS KV.MONACHEN	31.01.2011	WITHDRAW	399/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
15.	R0330692009	CC NO 464/09	BSES R.P.LTD VS M/S 6 TEN SHOP & ETC	31.01.2011	WITHDRAW	401/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
16.	NA	SUIT NO 17/10	MOHAN TIWARI VS BSES R.P.LTD	31.01.2011	WITHDRAW	402/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH

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17.	R0369192010	CC NO 202/10	BSES R.P.LTD VS ASHOK SEHRAWAT	03.02.2011	WITHDRAW	431/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
18.	R0339852010	CC NO 153/10	BSES R.P.LTD VS SUNIL KAPOOR	03.02.2011	WITHDRAW	432/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
19.	R0049462010	CC NO 214/08	BSES R.P.LTD VS RAJ BALA ETC	05.02.2011	WITHDRAW	436/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
20.	R0345652010	CC NO 187/10	BSES R.P.LTD VS MAJ. BHIM SINGH RAO ETC	11.02.2011	AQUITTED	443/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
21.	R0024122009	CC NO 582/07	BSES R.P.LTD VS SATYA DEVI	04.02.2011	CONVICTED	437/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
22.	R00133152008	CC NO 1123/07	BSES R.P.LTD VS VIJENDER VADYA ETC	11.02.2011	WITHDRAW	441/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
23.	R0964842008	CC NO 766/06	BSES R.P.LTD VS SHASHI BALA	11.02.2011	CONVICTED	444/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
24.	R0185622010	CC NO 71/10	BSES R.P.LTD VS FAHAD AZMI	14.02.2011	WITHDRAW	446/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
25.	R0221962010	CC NO 106/10	BSES R.P.LTD VS ROOP CHAND ETC	15.02.2011	WITHDRAW	448/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
26.	R0343522009	CC NO 587/09	BSES R.P.LTD VS TAJDAAR ETC	26.02.2011	WITHDRAW	455/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
27.	R0322892010	CC NO 156/10	BSES R.P.LTD VS HARISH CHAND	26.02.2011	ABATED	456/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
28.	R0202932010	CC NO 93/10	BSES R.P.LTD VS ARVIND KUMAR GUPTA	25.02.2011	ABATED	458/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
29.	R0372522010	CC NO 214/10	BSES R.P.LTD VS MOHD.MUSTAKEEN	25.02.2011	WITHDRAW	459/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
30.	R0372512010	CC NO 215/10	BSES R.P.LTD VS SHANKAR	25.02.2011	WITHDRAW	460/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
31.	R0020842009	CC NO 304/07	BSES R.P.LTD VS SAMRAT TAILOR	24.02.2011	AQUITTED	461/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
32.	R0010552009	CC NO 586/08	BSES R.P.LTD VS SH. ISRAR AHMED	19.02.2011	WITHDRAW	464/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
33.	R0221772010	CC NO 116/10	BSES R.P.LTD VS M/S CENTREL GEST HOUSE ETC	19.02.2011	WITHDRAW	465/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
34.	R0311732009	CC NO 955/07	BSES R.P.LTD VS ABRAR AHMED ETC	19.02.2011	WITHDRAW	466/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH

35.	NA	CC NO 73/10	BSES R.P.LTD VS ANIL	01.03.2011	WITHDRAW	470/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
36.	NA	CC NO 186/10	BSES R.P.LTD VS JAY BHAGWAN	01.03.2011	WITHDRAW	471/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
37.	R0028742010	CC NO 32/10	BSES R.P.LTD VS RAMESH CHAND	17.02.2011	WITHDRAW	468/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
38.	NA	CC NO 23/11	BSES R.P.LTD VS MANOHAR LAL	01.03.2011	ABATED	469/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
39.	NA	CC NO 688/06	BSES R.P.LTD VS SURENDER SINGH	05.03.2011	CONIVTED	473/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
40.	NA	CC NO 879/07	BSES R.P.LTD VS RAJESH	09.03.2011	CONNICTED	477/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
41.	NA	CC NO 180/10	BSES R.P.LTD VS DEEPAK ETC	10.03.2011	WITHDRAW	478/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
42.	R0349112009	CC NO 419/091	BSES R.P.LFD VS SASHIKANT ETC	10.03.2011	WITHDRAW	479/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
43.	NA	CC NO 842/07	BSES R.P.LTD VS CHAND MOHAMMAD	10.03.2011	CONVICED	480/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
44.	NA	CC NO 94/08	BSES R.P.LTD VS POOJA	10.03.2011	CONVICED	481/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
45.	NA	CC NO 152/10	BSES R.P.LTD VS KRISHNA LAL ANAND	14.03.2011	WITHDRAW	482/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
46.	NA	CC NO 580/08	BSES R.P.LTD BISWAN PEHLWAN ETC	14.03.2011	WITHDRAW	483/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
47.	NA	CC NO 86/10	BSES R.P.LTD VS MANOJ RANA	14.03.2011	WITHDRAW	484/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
48.	NA	CR NO 52/10	AJAY GUPTA VS STATE	05.02.2011	ALLOWED	245/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
49.	NA	CR NO 74/09	SMT.KAILASH KUMARI VS S.B.SINGH	21.02.2011	ALLOWED	335/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
50.	NA	CC NO 981/07	BSES R.P.LTD VS PARTAP SINGH	15.03.2011	AQUITTED	485/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
51.	NA	CC NO 548/09	BSES R.P.LTD VS BHARTIYA JEEWAN DHARA TRUST	18.03.2011	WITHDRAW	490/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
52.	NA	CC NO 415/07	BSES R.P.LTD VS BUN BASKET ETC	19.03.2011	WITHDRAW	492/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH

53.	NA	CC NO 985/07	BSES R.P.LTD VS MOHD.AFZAL ABBASI	21.03.2011	WITHDRAW	494/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
54.	NA	CC NO 212/10	BSES R.P.LTD VS RAJ KUMAR JINDAL	24.03.2011	WITHDRAW	495/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
55.	NA	CC NO 213/10	BSES R.P.LTD VS RAJ KUMAR JINDAL ETC	24.03.2011	WITHDRAW	496/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
56.	NA	CC NO 216/10	BSES R.P.LTD VS RAJ KUMAR JINDAL ETC	24.03.2011	WITHDRAW	497/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
57.	NA	CC NO 230/10	BSES R.P.LTD VS KRISHNA DEVI	24.03.2011	ABAYED	498/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
58.	R0017002009	CC NO 1004/06	BSES R.P.LTD VS JOGINDER ETC	25.03.2011	CONVICTED	500/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
59.	NA	CC NO 63/10	BSES R.P.LTD VS MOHD.SAJID ETC	28.03.2011	WITHDRAW	503/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
60.	NA	CC NO 1182/07	BSES R.P.LTD VS ISHWAR CHAND BIDHURI	30.03.2011	WITHDRAW	507/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
61.	NA	CC NO 375/07	BSES R.P.LTD VS ISHWAR CHAND ETC	30.03.2011	AQUITTED	508/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
62.	R0188322010	CC NO 90/10	BSES R.P.LTD VS DINESH ETC	31.03.2011	WITHDRAW	509/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
63.	NA	CC NO 828/06	BSES R.P.LTD VS HARI SINGH ETC	28.03.2011	CONVICTED	505/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
64.	NA	CC NO 134/09	BSES R.P.LTD VS PAWAN KUMAR ETC	31.03.2011	WITHDRAW	510/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
65.	R0339512009	CC NO 564/09	BSES R.P.LTD VS SHYAM ETC	31.03.2011	WITHDRAW	512/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
66.	NA	CC NO 217/10	BSES R.P.LTD VS MRS.LOKESH	31.03.2011	WITHDRAW	514/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
67.	R0019862009	CC NO 383/08	BSES R.P.LTD VS KISHAN LAL JAHA	31.03.2011	AQUITTED	516/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
68.	NA	CRL NO 01/10	RAJINDER VS SOMA DEVI	21.10.2011	WITHDRAW	517/F/2011	GURVINDER PAL SINGH/ASJ/SOUTH
69.	NA	CR NO 76/10	BHIM SINGH VS STATE	05.04.2011	ALLOWED	518/F/2011	VINAY KUMAR KHANNA/ASJ/SE
70.	NA	CR NO 113/10	SYED MOHD.ALAM VS NIKHAT ARA	02.04.2011	DISMISSED	519/F/2011	SH. V.K. KHANNA/ ASJ-04/SE

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71.	R0353702010	CRL NO 37/10	KRISHAN KUMAR VS H.C.ANIL KR.ETC	01.04.2011	DISMISSED	520/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
72.	R0332832010	CRL NO 29/10	HARVINDER SINGH VS STATE	05.04.2011	DISMISSED	521/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
73.	R0061992010	CRL NO 21/10	HARVINDER SINGH VS STATE	05.04.2011	DISMISSED	522/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
74.	R0912592008	CRL NO 72/10	BHOOP SINGH VS STATE	07.04.2011	DISPOSED OFF	523/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
75.	R0063922011	CRL NO 75/11	RENU GUPTA VS MAHESWAR KUMAR	18.04.2011	ALLOWED	524/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
76.	R0564162006	CRL NO 71/10	HARI RAM VS STATE	23.04.2011	DISPOSED OFF	526/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
77.	R0160692010	CRL NO 24/10	SHAHZAD VS SHANTA RANI	25.04.2011	ALLOWED	527/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
78.	R0010502010	CRL NO 39/10	T.S.SAWHNEY VS TAMILARASAN	26.04.2011	DISMISSED	528/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
79.	R0151162007	CRL NO 21/10	SUNIL DARA @ BITTO VS DIRECTORATE OF ENFORCEMENT	26.04.2011	ALLOWED	529/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
80.	NA	CRL NO 63/10	TEIBIR SINSH RAGHAV VS JINTENDER KR.JYOTI ETC	27.04.2011	DISPOSED OFF	530/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
81.	NA	CR NO 07/10	AMIT SHUKLA VS M/S BAJAJ CABLES ETC	07.05.2011	DISMISSED	531/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
82.	R004542010	CRL NO 65/10	SUBHASH CHAND VS STATE	07.05.2011	DISPOSED OFF	532/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
83.	NA	CR NO 46/10	JYOTI SHARMA VS PANKAJ SHARMA	10.05.2011	WITHDRAW	533/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
84.	NA	CR NO 78/10	SUNIL KUMAR AHLAWAT VS STATE	16.05.2011	DISMISSED	534/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
85.	NA	CR NO 80/11	MANJIT SINGH VS STATE	20.05.2011	DISMISSED	535/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
86.	NA	CA NO 66/10	MS.SHEFALI VS KAUL VS STATE	21.05.2011	DISMISSED	536/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
87.	NA	CR NO 31/10	STATE (SHO.P/SBADARPUR) VS SARABJEET KAUR	06.06.2011	SET ASIDE	537/F/2011	AJAY KUMAR JAIN/ASJ-03/ SE
88.	NA	M NO 01/11	PROF RAM PRAKASH VS M/S BENGALI SWEET CENTRE	04.01.2011	ALLOWED	538/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH

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89.	NA	TP(CRL) NO 06/10	STATE VS SAJID & ORS	18.01.2011	DID	539/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
90.	NA	TP(CRL) NO 25/10	STATE VS MOHD.SHOBHIR	18.01.2011	WITHDRAW	540/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
91.	NA	M NO 25/10	RAJ KUMAR (J/C) VS STATE OF NCT OF DELHI	24.01.2011	WITHDRAW	542/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
92.	NA	TP(CRL) NO 01/11	SWAMI ASANGANANDA BHARTI @ DR. OM SHARMA VS STATE	29.01.2011	ALLOWED	543/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
93.	NA	M NO 09/11	VIKRAM SINGH VS SH.BABBAR &ANR.	14.02.2011	WITHDRAW	544/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
94.	NA	TP(CRL) NO 03/11	RAJESH KUSHWAHA VS STATE	15.02.2011	DISPOSED OFF	545/F/2011	SH.GURUDEEP KUMAR/ASJ/C/SOUTH
95.	NA	M NO 10/11	MITHAR KHAN VS THE STATE OF NCT OF DELHI	14.03.2011	DISPOSED OFF	546/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
96.	NA	TP(CRL) NO 05/11	M/S TAURUS CONFECTIONERY INDIA PVT.LTD.&ANR VS DYNAMIC CONTINENTAL PVT.LTD	15.03.2011	DISPOSED OFF	547/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
97.	NA	M NO 11/11	M.DARVISH VS STATE	17.03.2011	DISPOSEDS OFF	548/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
98.	NA	TP(CRL) NO 07/11	JAGTAR SINGH VS CBI	17.03.2011	DISPOSED OFF	549/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
99.	NA	M NO 07/11	SANDEEP SHARMA VS MAUSHUMI DASS	24.03.2011	DISPOSED OFF	550/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
100.	NA	M NO 04/11	KALI CHARAN VS STATE OF NCT OF DELHI	22.03.2011	DISPOSED OFF	551/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
101.	NA	TP(CRL) NO 02/11	INSPECTOR SAMAY SINGH VS JOGINDER SINGH YADAV	23.03.2011	DID	552/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
102.	NA	M NO 06/11	MOUSHUMI DASS VS SANDEEP SHARMA	24.03.2011	DISPOSED OFF	553/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
103.	NA	TP(CRL) NO 24/10	ALOK PATODIA VS D.R.I	25.03.2011	DID	554/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
104.	R0008752011	CR NO 06/11	DR.ASIF SIDDIQUI VS STATE	06.04.2011	DISMISSED	555/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
105.	R0062102010	CA NO 10/10	GHANSHYAM VS STATE	18.04.2011	DISMISSED	556/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
106.	R0070822011	CR NO 15/11	KIRAN SINGH TANWAR VS STATE	28.04.2011	DISMISSED	557/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH

107.	R0355442010	CR NO 135/10	SALINA PRAKASH VS STATE	28.04.2011	ALLOWED	558/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
108.	R0299162010	CR NO 121/10	RAMESH CHANDER VS LAKHAN & OTHERS	28.04.2011	SET ASIDE	559/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
109.	R0003152011	CR NO 01/11	PUNEET KUMAR AGARWAL VS MRS.RATNESH GAUTAM & ORS	02.05.2011	DISPOSED OFF	560/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
110.	R0064472011	CA NO 10/11	YOGESH BHANDARI VS STATE	03.05.2011	CONVICT	561/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
111.	R007630211	CR NO 09/11	OM SINGH DESWAL VS STATE	04.05.2011	DISMISSED	562/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
112.	NA	CA NO 09/11	JAGDISH CHANDER GUPTA VS STATE	09.05.2011	DISMISSED	563/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
113.	R0375582010	CR NO 137/10	ADISH PURI VS KRISHNA	19.05.2011	DISMISSED	564/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
114.	NA	CA NO 121/10	DR.JAYA AGARWAL VS DR.ANSHUMAN AGARWAL	12.05.201	COMPROMISE D	565/F/2011	SH. V.K. KHANNA/ASJ-04, SE
115.	NA	CR NO 10/11	PRAVEEN KUMAR VS STATE	20.05.2011	ALLOWED	566/F/2011	SH. V.K. KHANNA/ASJ-04, SE
116.	NA	CR NO 87/10	EASY BILL LTD VS AMANDEEP SINGH GAUBA	27.05.2011	ALLOWED	567/F/2011	SH. V.K. KHANNA/ASJ-04, SE
117.	NA	CA NO 77/10	KAMLESH VS STATE	30.05.2011	ALLOWED	568/F/2011	SH. V.K. KHANNA/ASJ-04, SE
118.	NA	CA NO 08/11	RAMESH GUPTA VS STATE	30.05.2011	ALLOWED	569/F/2011	SH. V.K. KHANNA/ASJ-04, SE
119.	NA	CA NO 20/10	JAGDISH RAJ SURI VS STATE	31.05.2011	DISMISSED	570/F/2011	SH. V.K. KHANNA/ASJ-04, SE
120.	R0404732010	CR NO 61/10	SUMIT MITTAL VS DILJEET KAUR	24.10.2011	ALLOWED	574/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
121.	NA	CA NO 19/10	VJAY KUMAR VS STATE	31.05.2011	DISMISSED	571/F/2011	SH. V.K. KHANNA/ASJ-04, SE
122.	NA	CA NO 21/10	VJAY KUMAR VS STATE	31.05.2011	ALLOWED	572/F/2011	SH. V.K. KHANNA/ASJ-04, SE
123.	NA	CA NO 18/10	ASHWANI KUMAR SURI VS STATE	31.05.2011	DISMISSED	573/F/2011	SH. V.K. KHANNA/ASJ-04, SE
124.	R0404722010	CR NO 62/10	SUMIT MITTAL VS DILJEET KAUR	20.06.2011	ALLOWED	575/F/2011	MS. RENU BHATNAGAR/ASJ-

							03,SOUTH
125.	R0404812010	CR NO 63/10	SUMIT MITTAL VS DILJEET KAUR	21.06.2011	ALLOWED	576/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
126.	R0404822010	CR NO. 64/10	SUMIT MITTAL VS DILJEET KAUR	21.06.2011	ALLOWED	577/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
127.	NA	CR NO 48/10	KAMAL BALI VS SMTHEMA SACHDEVA@ MEENU	28.02.2011	WITHDRAW	578/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
128.	NA	CA NO 06/11	JAGDISH PARSHAD VS STATE	14.03.2011	ALLOWED	579/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
129.	R0261352010	CA 08/10	ANUJA MISHRA VS ABHIJEET DWIVEDI & ORS	26.03.2011	WITHDRAW	580/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
130.	NA	CA NO 20/10	PUSHPENDER SINGH VS MS.SONU SIROHI	26.03.2011	SET ASIDE	581/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
131.	R0243712010	CA NO 21/10	SONU SIROHI VS PUSHPENDER SINGH SIROHI	26.03.2011	SET ASIDE	582/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
132.	R0013042011	CR NO 02/11	PURSHOTTAM VS STATE	30.03.2011	DISMISSED	583/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
133.	R00076322011	CR NO 01/11	MEHENDERA M.MALVIYA VS BHAGWAN SINGH T.RAJPUT	02.05.2011	SET ASIDE	584/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
134.	NA	CR NO 29/10	VUJEY VERMA VS KRISHAN KUMAR VERMA @ ORS	07.05.2011	DISMISSED	585/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
135.	NA	CR NO 55/10	HARI PARKASH GARG VS STATE	10.05.2011	WITHDRAW	586/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
136.	R0339082010	CR NO 51/10	DEEPAK SONI VS VANDANA SONI @ ORS	11.05.2011	WITHDRAW	587/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
137.	R0394582010	CC NO 228/10	BSES R.P.LTD VS HAWA SINGH	01.04.2011	WITHDRAW	588/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
138.	R0805452009	CC NO 533/08	BSES R.P.LTD VS CH.BHAGWAN SINGH & ETC	02.04.2011	CONVICTED	590/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
139.	NA	TP(CRL) NO 20/10	STATE VS RAJESH & ANR	21.01.2011	WITHDRAW	541/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
140.	R0961862008	CC NO 147/08	BSES R.P.LTD VS SHASHI PARKASH	07.04.2011	CONVICTED	602/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
141.	R0966842008	CC NO 439/08	BSES R.P.LTD VS MRS.NAFISA BEGAM	31.01.2011	AQUITTED	603/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
142.	R0359352010	CC NO 207/10	BSES R.P.LTD VS POOJA INTERIOR	08.04.2011	WITHDRAW	604/F/2011	SH.YASHWANT KUMAR

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			DECORATOR				ASJ/SPL.COURT ELECT/SOUTH
143.	R0359292010	CC NO 204/10	BSES R.P.LTD VS PANKAJ JHA STD SHOP	08.04.2011	WITHDRAW	605/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
144.	R357052010	CC NO 192/10	BSES R.P.LTD VS DEEPAK ETC	05.04.2011	WITHDRAW	606/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
145.	R0363782010	CC NO 211/10	BSES R.P.LTD VS DIVINDER SINGH & ETC	15.04.2011	WITHDRAW	607/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
146.	NA	SUIT NO 19/10	SMT SUMITRA DEVI VS BSES R.P.LTD	15.04.2011	DNP	608/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
147.	R0327632009	CC NO 45/09	BSES R.P.LTD VS HAMEED KHAN & ETC	19.04.2011	WITHDRAW	609/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
148.	R0004502011	CC NO 237/10	BSES R.P.LTD VS VINOD NAMBERDAR	21.04.2011	WITHDRAW	611/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
149.	R00626912011	CC NO 70/11	BSES R.P.LTD VS PANKAJ ETC	21.04.2011	WITHDRAW	612/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
150.	R0369652009	CC NO 858/07	BSES R.P.LTD VS SACHITRA KUMAR	23.04.2011	WITHDRAW	615/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
151.	R03570102010	CC NO 190/10	BSES R.P.LTD VS PUSHPENDER	23.04.2011	WITHDRAW	616/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
152.	R0066452011	CC NO 80/11	BSES R.P.LTD VS SANDEEP VASUDEVA & ORS	23.04.2011	WITHDRAW	617/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
153.	R0066432011	CC NO 82/11	BSES R.P.LTD VS SMT. LAUNG SHRI DEVI & ANR.	23.04.2011	WITHDRAW	618/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
154.	R0020192009	CC NO 283/08	BSES R.P.LTD VS ISHWAR DASS & ETC	23.04.2011	WITHDRAW	619/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
155.	R0062542011	CC NO 77/11	BSES R.P.LTD VS RAJU ETC	25.04.2011	ABATED	621/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
156.	R0029252010	CC NO 39/10	BSES R.P.LTD VS RAKESH BAHADUR MATHUR	26.04.2011	WITHDRAW	623/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
157.	R0005342009	CC NO 949/06	BSES R.P.LTD VS M/S J.S.TOUR & TRAVELS	29.04.2011	AQUITTED	628/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
158.	R0968812008	CC NO 1185/07	BSES R.P.LTD VS SUDHAKAR YADAV ETC	30.04.2011	WITHDRAW	633/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
159.	R0203732010	SUIT NO 27/09	M/S RAMA OIL MILL VS BSES R.P.LTD	05.05.2011	WITHDRAW	635/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
160.	R0347322010	CC NO 172/10	BSES R.P.LTD VS SHAMSHAD BEG &	06.05.2011	WITHDRAW	636/F/2011	SH. NAROTTAM KAUSHAL

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			ETC				ASJ/ELECT/SOUTH
161.	R0357082010	CC NO 191/10	BSES R.P.LTD VS UPENDER KUMAR ETC	10.05.2011	WITHDRAW	637/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
162.	R0052702010	CC NO 58/11	BSES R.P.LTD VS RAJU MEHTA	12.05.2011	WITHDRAW	639/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
163.	R0010972010	CC NO 86/09	BSES R.P.LTD VS BEDI CHAUDHRY	12.05.2011	WITHDRAW	640/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
164.	R0097422011	CC NO 108A/11	BSES R.P.LTD VS C.B. SINGH	13.05.2011	WITHDRAW	642/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
165.	R0222052010	CC NO 108/10	BSES R.P.LTD VS CHARAN SINGH	19.05.2011	WITHDRAW	643/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
166.	R0005362009	CC NO 295/07	BSES R.P.LTD VS OMAR & ETC	20.05.2011	WITHDRAW	645/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
167.	R0076272011	CC NO 84/11	BSES R.P.LTD VS AJAY ETC	20.05.2011	WITHDRAW	646/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
168.	R0113552011	CC NO 139/11	BSES R.P.LTD VS MANOJ ETC	20.05.2011	WITHDRAW	647/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
169.	R0339872010	CC NO 154/10	BSES R.P.LTD VS SATISH SINGH	20.05.2011	WITHDRAW	648/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
170.	R0021832011	CC NO 20/11	BSES R.P.LTD VS NARENDER KUMAR	20.05.2011	WITHDRAW	649/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
171.	R0002822009	CC NO 773/07	BSES R.P.LTD VS JWALA PRASAD	21.05.2011	ABATED	653/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
172.	R0324862009	CC NO 68/09	BSES R.P.LTD VS JAWALA PRASHAD	21.05.2011	ABATED	654/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
173.	R0953402008	CC NO 536/08	BSES R.P.LTD VS CH.BHAGWAN SINGH & ETC	02.04.2011	CONVICTED	591/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
174.	R0005462009	CC NO 532/08	BSES R.P.LTD VS CH.BHAGWAN SINGH & ETC	02.04.2011	CONVICTED	592/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
175.	R0961952008	CC NO 538/08	BSES R.P.LTD VS CH.BHAGWAN SINGH & ETC	02.04.2011	CONVICTED	593/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
176.	R0961912008	CC NO 543/08	BSES R.P.LTD VS CH.BHAGWAN SINGH	02.04.2011	CONVICTED	594/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
177.	R0961942008	CC NO 537/08	BSES R.P.LTD VS CH.BHAGWAN SINGH	02.04.2011	CONVICTED	595/F/2011	SH. YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
178.	R0000222009	CC NO 516/08	BSES R.P.LTD VS CH.BHAGWAN	02.04.2011	CONVICTED	596/F/2011	SH. YASHWANT KUMAR

			SINGH				ASJ/SPL.COURT ELECT/SOUTH
179.	R0025202010	CC NO 25/10	BSES R.P.LTD VS ASEEMA TREHAN	04.04.2011	WITHDRAW	597/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
180.	R0301482010	CC NO 140/10	BSES R.P.LTD VS KULDEEP ETC	05.04.2011	WITHDRAW	598/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
181.	R0025912009	CC NO 25/09	BSES R.P.LTD VS RAJENDER SINGH THAKUR	05.04.2011	WITHDRAW	599/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
182.	R0339532010	CC NO 177/10	BSES R.P.LTD VS CHANDER KALA CHAMOLI	06.04.2011	WITHDRAW	600/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
183.	R0937832008	CC NO 628/07	BSES R.P.LTD VS SUNIL KHARAB & ETC	21.05.2011	AQUITTED	655/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
184.	R0129302010	CC NO 52/10	BSES R.P.LTD VS MUNISH BIDHURI & ORS	30.05.2011	WITHDRAW	657/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
185.	R0020892009	CC NO 404/08	BSES R.P.LTD VS JEET LAL	30.05.2011	WITHDRAW	658/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
186.	R0370072009	CC NO 604/09	BSES R.P.LTD VS ROHIT ETC	31.05.2011	WITHDRAW	660/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
187.	R0203022010	CC NO 92/10	BSES R.P.LTD VS RAMESH CHANDER TALWAR & ETC	31.05.2011	WITHDRAW	662/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
188.	R0020522009	CC NO 56/07	BSES R.P.LTD VS DINESH PALHANIA	06.06.2011	AQUITTED	665/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
189.	R0946482008	CC NO 120/08	BSES R.P.LTD VS SUNDER	10.06.2011	AQUITTED	668/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
190.	NA	CR NO 09/11	DARSHANA VS STATE	14.11.2011	DISMISSED	670/F/2011	SH. AJAY KUMAR KUHAR,LD.ASJ/SE-02
191.	NA	CR NO 12/11	R.N.CHAUDHRY VS BASHIR.A.HAMI	14.11.2011	WITHDRAW	671/F/2011	SH. AJAY KUMAR KUHAR,LD.ASJ/SE-02
192.	NA	CR NO 05/11	NIKHIL GAUR VS KARUNA SHARMA	14.11.2011	DISMISSED	672/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
193.	NA	CR NO 10/11	VIVEK NIGAM VS ARCHANA NIGAM	15.11.2011	DISPOSED OFF	673/F/2011	SH. AJAY KUMAR KUHAR,LD.ASJ/SE-02
194.	NA	CA NO 02/11	RAJU VS STATE	14.11.2011	SET ASIDE	674/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
195.	NA	CR NO 91/10	KRISHAN KUMAR VS SHASHI	14.11.2011	DISMISSED	675/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
196.	NA	CA NO 23/09	SUDHIR KUMAR GUPTA VS SOM	14.11.2011	DISMISSED	676/F/2011	SH. AJAY KUMAR

			PARKASH				KUHAR,L.D.ASJ/SE-02
197.	NA	CR NO 88/10	ASHA RANI VS RANBAXY LABOURTORIES	14.11.2011	DISMISSED	677/F/2011	SH.AJAY KUMAR KUHAR,L.D.ASJ/SE-02
198.	NA	CR NO 79/10	SATISH KUMAR VS STATE	10.11.2011	DISMISSED	678/F/2011	SH.AJAY KUMAR KUHAR,L.D.ASJ/SE-02
199.	NA	CA NO 202/10	RAM PAL VS STATE	14.11.2011	DISPOSED OFF	679/F/2011	SH.AJAY KUMAR KUHAR,L.D.ASJ/SE-02
200.	R0064552011	CA NO. 56/2011	BSES R P LTED VS CHAUDHARY	22.02.2011	WITHDRAWN	589/F/2011	SH.YASHWANT KUMAR ASJ/SPL.COURT ELECT/SOUTH
201.	NA	BAIL APP. NO.0053	STATE VS RENU K.MAGADI	18.03.2011	DISMISSED	725/F/2011	MS. RENU BHATNAGAR/ASJ-03,SOUTH
202.	R0129042011	CR NO 16/11	PARDEEP SANSANWAL VS STATE	04.06.2011	WITHDRAW	726/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
203.	R0273252009	CA NO 24/10	PRIYANKA TREHAN PILLAI VS JOY PILLAI & ORS	19.07.2011	DISMISSED	727/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
204.	R0346072010	CR NO 53/10	RAJIV MALHOTRA VS STATE	20.07.2011	DISMISSED	728/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
205.	R0065242011	CR NO 09/11	AJIT KAR VS STATE	21.07.2011	ALLOWED	729/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
206.	R0284452010	CA NO 09/10	SUBHASH SHARMA VS ASHOK KUMAR	21.07.2011	ALLOWED	730/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
207.	R0290122010	CR NO 31/10	PROF.P.C SAXENA VS PROF PRIMALA N.& ORS	22.07.2011	ALLOWED	731/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
208.	R0068252011	CA NO 10/11	SATISH KUMAR GAUTAM VS MAMTA	22.07.2011	DISMISSED	732/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
209.	R0013882011	CA NO 02/11	UPENDER BHARDWAJ VS STATE	22.07.2011	DISMISSED	733/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
210.	R0304162010	CA NO 10/10	Y.R.YADAV VS WILD FLOWER RESORCES	03.08.2011	ALLOWED	734/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
211.	R0304172010	CA NO 11/10	Y.R.YADAV VS WILD FLOWER RESORCES (p) LTD	03.08.2011	ALLOWED	735/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
212.	R0019202011	CA NO 04/11	ANJUL RANI VS GOGIA CAP.COM.LTD	04.08.2011	DISMISSED	736/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
213.	R0019222011	CA NO 05/11	ARCHANA GUPTA VS GOGIA CAP COM LTD ORS	04.08.2011	DISMISSED	737/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
214.	R0433972009	CA NO 02/10	UPASANA DHANI VS Y.P.DHANI	08.08.2011	ALLOWED	738/F/2011	SH.RAJEEV BANSAL/ASJ-

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							03,SOUTH
215.	R0217312010	CR NO 41/10	STATE VS UNTRACEABLE	11.08.2011	DISMISSED	739/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
216.	R0132392011	CA NO 14/11	MEENU CHAWLA VS SAURABH SARAN	12.08.2011	DISMISSED	740/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
217.	R0274812010	CR NO 16/10	DIVAKAR RAI VS HEMANT SHARMA	16.08.2011	DISMISSED	741/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
218.	NA	CR NO 47/10	THYSSENKRUPPA ELEVATORS (INDIA) PVT.LTD VS MS JASWANI	19.08.2011	DISMISSED	742/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
219.	NA	CA NO 07/10	RITU VS BALWAN SINGH & ORS.	26.08.2011	DISMISSED	743/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
220.	R0025722011	CR NO 06/11	VIJAY KATARIYA & ANR VS STATE	29.08.2011	DISMISSED	744/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
221.	R0284482010	CR NO 04/10	RAHUL CHANDEL VS STATE	30.08.2011	DISMISSED	745/F/2011	SH.RAJEEV BANSAL/ASI-03,SOUTH
222.	CO149892011	VR NO 37/11	DAMAN PREET KAUR VS INDERMEET KAUR	20.06.2011	DISPOSED OFF	746/F/2011	NEELAM SINGH/ASJ-02,SOUTH
223.	NA	CA 24/11	MANISH VS STATE	31.01.2011	DISPOSED OFF	747/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
224.	NA	CR NO 42/11	M/S AKJ FINCAP LTD VS ASGAR	02.04.2011	ALLOWED	748/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
225.	NA	CR NO 41/11	DR.S.S.KULKARNI VS SH.ANIL SAXENA	06.04.2011	DISMISSED	749/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
226.	NA	CR NO 15/11	ARCHANA NIGAM VS VIVEK NIGAM	06.04.2011	WITHDRAW	750/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
227.	NA	CR NO 03/11	AHMAD IDRIS VS STATE	07.04.2011	DISMISSED	752/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
228.	NA	CR NO 59/11	MAQSOOD ALI VS MAQSOOD HUSSEN	07.04.2011	WITHDRAW	753/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
229.	NA	CR NO 09/11	AHMAD IDRISH VS STATE	07.04.2011	DISMISSED	754/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
230.	NA	CA NO 07/11	DILIP KUMAR VS STATE	08.04.2011	DAW	755/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
231.	NA	CR NO 57/11	(1) NITU (2)MANOJ KUMAR VS STATE	08.04.2011	ALLOWED	756/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
232.	NA	CA NO 05/10	DILIP KUMAR VS STATE	08.04.2011	WITHDRAW	757/F/2011	MS.RAJ RANI MITRA.LD.ASJ-

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233.	NA	CA NO 45/11	MUKESH KUMAR VS STATE	15.04.2011	AQUITTED	758/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
234.	NA	CR NO 49/11	ASHFAQ ALI VS STATE	23.04.2011	DISPOSED OFF	759/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
235.	NA	CA NO 52/11	MOHD.SHAKIL VS STATE	27.04.2011	DISMISSED	760/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
236.	NA	CR NO 01/10	M.T MALIK VS S.H.O (JAMIYA NAGAR)	09.05.2011	DISMISSED	761/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
237.	NA	CR NO 05/11	YUGDEEP ANGURALA VS D.D.TOWNSHIP LTD.	09.05.2011	DISMISSED	762/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
238.	NA	CR NO 11/11	M.S.J.K.TECHNOSOFT LTD VS THE STATE	12.05.2011	DISMISSED	763/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
239.	NA	CA NO 43/11	SANGEETA VS STATE	18.05.2011	DISPOSED OFF	764/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
240.	NA	CR NO 10/11	VIJAYA SHARMA VS RAKESH SHRAMA & ANR	24.05.2011	DISMISSED	765/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
241.	NA	CA NO 55/11	SHEETAL BHUSHAN VS AMITABH BHUSHAN	28.05.2011	DISMISSED	766/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
242.	NA	CR NO 31/11	SATISH VS STATE	28.05.2011	DISMISSED	767/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
243.	NA	CA NO 16/11	MOHD ILIYAS VS STATE	30.05.2011	DISMISSED	768/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
244.	NA	CA NO 22/11	AMIT PALTA VS NIDHI PALTA	31.05.2011	WITHDRAW	769/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
245.	NA	CR NO 14/11	SARWARI KHATTON VS STATE	31.05.2011	DISMISSED	770/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
246.	NA	CR NO 70/11	SURESH KUMAR SAINI VS STATE	10.06.2011	DISPOSED	771/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
247.	NA	CR NO 71/11	SUNIL AGARWAL VS STATE	10.06.2011	DISPOSED OFF	772/F/2011	MS.RAJ RANI MITRA.LD.ASJ-05,SE
248.	NA	CR NO 102/10	MADHUR MITTAL VS STATE	02.04.2011	ALLOWED	773/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
249.	NA	CR NO 15/11	SMT.SONAM KUMAR VS STATE & OTHER	05.04.2011	DISMISSED	774/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
250.	NA	CR NO 24/11	SURESH KUMAR VS STATE	07.04.2011	ALLOWED	775/F/2011	MS. PINKI/ASJ-01,SOUTH EAST

251.	NA	CR NO 28/11	ANISH @ RAJA VS STATE	07.04.2011	ALLOWED	776/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
252.	NA	CR NO 105/10	AMARJEET SINGH RANA VS SMT.GEETA SEKER	23.04.2011	DISMISED	778/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
253.	NA	CR NO 103/10	AMARJEET SINGH RANA VS BALASUBRAMANIUM SEKAR	23.04.2011	DISMISED	779/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
254.	NA	CR NO 104/10	AMARJEET SINGH RANA VS BALASUBRAMANIUM SEKAR	23.04.2011	DISMISED	780/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
255.	NA	CR NO 17/11	VJVEY KUMAR BHATIYTA VS STATE	25.04.2011	ALLOWED	781/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
256.	NA	CR NO 25/11	COL.D.K.KAPOOR VS STATE	27.04.2011	DISMISED	782/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
257.	NA	CR NO 22/11	ALEEMUDDIN VS PREAM KUMAR CHAUDHARY	30.04.2011	DISMISED	783/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
258.	NA	CR NO 106/10	CHETNA SOCHDEVA VS DEEPAK SOCHDEVA	30.04.2011	ALLOWED	784/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
259.	NA	CR NO 68/09	SMT.KIRTIKA VS STATE	23.05.2011	ALLOWED	785/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
260.	NA	CR NO 34/11	AMARIK SINGH VS STATE	28.06.2011	ALLOWED	786/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
261.	NA	CA NO 58/10	ASGAR JAVED VS KHATJA KHATOON	26.11.2011	DISMISED	787/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
262.	NA	CA NO 119/09	ASGAR JAVED VS KHATJA KHATOON	26.11.2011	DISMISED	788/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
263.	NA	CA NO 34/09	SURAJ VEGETABLE CORNER VS NANDUMAL JAIN	07.05.2011	DISPOSED OF	789/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
264.	NA	CA NO 29/09	SURAJ VEGETABLE CORNER VS NANDUMAL JAIN	26.11.2011	DISPOSED OF	790/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
265.	NA	CA NO 35/09	SURAJ VEGETABLE CORNER VS NANDUMAL JAIN	26.11.2011	DISPOSED OF	791/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
266.	NA	CA NO 32/10	RAJIVE GUPTA VS M/S PRESION TASTING MACHINE	26.11.2011	COMPROMISE	792/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
267.	NA	CR NO 75/10	TEJBRI SINGH VS MAHESH	19.05.2011	DISSMISED	793/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
268.	NA	CA NO 114/09	SOMDATTA MAJUMDAR VS	28.05.2011	DISPOSED	794/F/2011	SH. AJAY KUMAR

			HIMACHAL EXICOM COMUNICATION				KUHAR,LD.ASJ/SE-02
269.	NA	CA NO 115/09	SOMDATTA MAJUMDAR VS HIMACHAL EXICOM COMUNICATION	28.05.2011	DISPOSED OF	795/F/2011	SH.AJAY KUMAR KUHAR,LD.ASJ/SE-02
270.	NA	CA NO 119/10	DAMANREET KAUR VS INDERJEET JUNEJA	01.06.2011	ALLOWED	796/F/2011	SH.VINAY KUMAR KHANNA/ASJ-04, SE
271.	NA	CR NO 24/11	KARTIK SEHGAL VS STATE	02.06.2011	ALLOWED	798/F/2011	SH.VINAY KUMAR KHANNA/ASJ-04, SE
272.	NA	CRL NO 03/11	SH.ATTAR SINGH VS SH.DUSHYANT SINGH	01.04.2011	WITHDRAW	799/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
273.	NA	M NO 14/11	AHMED NAFEES & ORS VS STATE	02.04.2011	DISMISSED	800/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
274.	NA	CRL NO 06/11	M/S VARDMAN PROPERTIES LTD VS SH.RANJEET SINGH BHINDER	04.04.2011	WITHDRAW	801/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
275.	NA	CRL NO 16/11	SMT.SANOJ BALA VS SH.MUKESH SHARMA	04.04.2011	ALLOWED	802/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
276.	NA	CRL NO 18/11	VIKRAM BAKSHI VS STATE	04.04.2011	WITHDRAW	803/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
277.	NA	CRL NO 04/	VIKRAM BAKSHI VS STATE	04.04.2011	DISPOSED OF	804/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
278.	NA	CRL NO 30/11	SMT.SANGEETA SHA VS STATE	06.04.2011	WITHDRAW	805/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
279.	NA	CRL NO 25/11	SMT.CHANDRAWATI & ORS	13.04.2011	DISPOSED OIFF	806/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
280.	NA	NATP(CRL)NO 09/11	SH.KARAMVEER & ANR VS STATE OF DELHI	13.04.2011	DISPOSED OF	807/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
281.	NA	CRL NO 02/11	VIKASH SAINI VS O.P.GUPTA & ANR	15.04.2011	ALLOWED	808/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
282.	NA	CRL NO 13/11	VIKRAM PARCHA VS RAJEEV SHARMA	15.04.2011	ALLOWED	809/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
283.	NA	CR NO 03/11	VIKASH SAINI VS O.P.GUPTA & ANR	15.04.2011	ALLOWED	810/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
284.	NA	CR NO 06/11	SPARK TECHNOLOGIES VS RC LINK CONVERTECH PVT.LTD	15.04.2011	ALLOWED	811/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
285.	NA	CR NO 11/11	VIKRAM PARCHA VS RAJEEV	15.04.2011	ALLOWED	812/F/2011	SH.R.K. GAUBA, DISTRICT

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286.	NA	CR NO 12/11	VIKRAM PARCHA VS RAJEEV SHARMA	15.04.2011	ALLOWED	813/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
287.	NA	CR NO 14/11	VIKRAM PARCHA VS RAJEEV SHARMA	15.04.2011	ALLOWED	814/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
288.	NA	TP(CRL) NO 06/11	MS. YASHODA VS SMT.JAGGA & ANR	15.04.2011	WITHDRAW	815/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
289.	NA	CA NO 13/11	DIPTATONU BISWAS VS STATE	18.04.2011	WITHDRAW	816/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
290.	NA	CR NO 24/11	DINESH SINGH VS STATE	19.04.2011	ALLOWED	817/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
291.	NA	CR NO 43/11	MR.RADHEY SHYAM VS MR.VIDUR BHARGAVA & ANR	19.04.2011	DISMISSED	818/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
292.	NA	CR NO 48/11	NASEM KHAN VS STATE	19.04.2011	DISMISSED	819/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
293.	NA	TP(CRL) NO 12/11	M/S ECO TERRIAN PROJECTS PVT.LTD VS M/S B.D KHANNA PUBLICITY & ORS	19.04.2011	WITHDRAW	820/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
294.	NA	TP(CRL) NO 11/11	STATE VS CHANDERPAL & ORS.	19.04.2011	DISMISSED	821/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
295.	NA	CR NO 51/11	NISHA TYAGI @ GEETA VS STATE	20.04.2011	DISMISSED	822/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
296.	NA	CR NO 17/11	ANIL KUMAR MISHRA & ANR VS M/S ANAND SHELTER CONSTRUCTION	25.04.2011	ALLOWED	823/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
297.	NA	TP(CRL) NO 18/10	NEERAJ GUPTA VS SH.SATISH GOGIA & ANR	25.04.2011	WITHDRAW	824/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
298.	NA	CR NO 20/11	MOHD.DILWAS VS STATE	25.04.2011	ALLOWED	825/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
299.	NA	CA NO 11/11	SH.AJIT AGGERWAL VS STATE	26.04.2011	DISPOSED OFF	826/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
300.	NA	CR NO 59/11	AKASH DASS VS STATE	26.04.2011	DISPOSED OFF	827/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
301.	NA	TP(CRL) NO 10/11	ALOK PATODIA VS DRI	26.04.2011	DISMISSED	828/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
302.	NA	CA NO 22/11	SAURABH SAHARAN VS MEENU	26.04.2011	DISPOSED OFF	829/F/2011	SH.R.K. GAUBA, DISTRICT

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303.	NA	TP(CRL) NO 08/11	WAHABUDDIN VS THE STATE (NCT OF DELHI)	27.04.2011	DISMISSED	830/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
304.	NA	CR NO 37/11	PINKI VS SANJAY	28.04.2011	DISPOSED OFF	831/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
305.	NA	CR NO 08/11	SARVESH KUMARI VS AMBER DASS	28.04.2011	ALLOWED	832/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
306.	NA	CR NO 33/11	RAVINDER NATH MALHOTRA VS THE STATE	28.04.2011	REMAND BACK	833/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
307.	NA	TP(CRL) NO 04/11	RAMESH &ORS VS BHAGWATI PRASHAD	29.04.2011	ALLOWED	834/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
308.	NA	CR NO 67/11	AMAN ULLAH KHAN VS STATE	29.04.2011	WITHDRAW	835/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
309.	NA	CR NO 36/11	MAHENDER PANCHAL VS M/S PRIME BOND INDUSTRIES	02.07.2011	ALLOWED	836/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
310.	NA	CR NO 37/11	MAHENDER PANCHAL VS M/S SAVITRI INTERPRICES	02.07.2011	ALLOWED	837/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
311.	NA	CR NO 66/10	M.C.AGGARWAL VS KAMLESH RANI	05.07.2011	WITHDRAW	838/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
312.	NA	CR NO 51/10	INDER RAJ VS STATE	06.07.2011	DISMISSED	839/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
313.	NA	CR NO 73/10	SRI.KRISHAN GOPAL VS STATE	21.07.2011	ABATED	840/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
314.	NA	CA NO 111/10	DEVENDER KR.SINGH VS RIDHIMA	02.08.2011	DISMISSED	841/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
315.	NA	CR NO 33/11	MITHELESH GAUR VS STATE	03.08.2011	DISMISSED	842/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
316.	NA	CA NO 06/11	ROOP SINGH VS KRIPA DEVI	04.08.2011	WITHDRAWN	843/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
317.	NA	CR NO 96/10	ROHIT DHAWAN VS ADVANTURE ADVERTISING MARKETIOS	05.08.2011	DISMISSED	844/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
318.	NA	CR NO 39/11	R.K.ELECTRONIC VS GOYAL ELECTRICAL	26.08.2011	ALLOWED	846/F/2011	MS. PINKI/ASJ-01,SOUTH EAST
319.	NA	CR NO 01/11	VIVEK SAWHNEY VS STATE	30.08.2011	DISPOSED OFF	847/F/2011	SH. GURVINDER PAL SINGH/ASJ/SOUTH
320.	R0178792009	CR NO 50/10	N.K.RAJGARHIA VS STATE	04.07.2011	DISMISSED	848/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/

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321.	R0115602010	CR NO 49/10	VARUN PANGASA VS SUSHMA PANGASA ETC	08.07.2011	DISPOSED OFF	849/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
322.	R0332872010	CR NO 28/10	STATE VS RAM DILAWAR ETC	11.07.2011	ALLOWED	850/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
323.	R0320572010	CR NO 20/10	RAJNI DUA VS STATE	19.07.2011	ALLOWED	851/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
324.	R0155002011	CR NO 83/11	SANJAY GUPTA VS STATE	27.07.2011	DISMISSED	852/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
325.	R0831132008	CA NO 43/11	MOHSINA KHAN VS ABID AHMED	30.07.2011	DISPOSED OFF	853/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
326.	R0186212011	CA NO 97/11	SHAMBHU PAL SINGH VS MANJARI	04.08.2011	DISMISSED	854/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
327.	R0021302010	CA NO 33/10	DR.SANDEEP DEB VS DR.ARMODINIA R.SANGAMA	04.08.2011	DISPOSED OFF	855/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
328.	R0065292011	CR NO 76/11	M/S MARKETING PVT.LTD VS STATE	05.08.2011	SET ASIDE	856/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
329.	R036222010	CA NO 75/10	SUBODH TYAGI VS MANJU TAYAGI	09.08.2011	DISMISSED	857/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
330.	NA	CR NO 29/11	STATE VS AHMAD IDRIS	13.04.2011	ALLOWED	777/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
331.	R0315442010	CR NO 17/10	PREM KUMAR KAMRA ETC VS STATE	10.08.2011	DISMISSED	858/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
332.	R0115842010	CR NO 32/10	VIJAY GUPTA VS REENA GUPTA	17.08.2011	ALLOWED	859/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
333.	R0091982011	CR NO 79/11	M/S SUMAT PERSHAD VS M/S MULK RAJ PAPERS PVT LTD.	24.08.2011	DISMISSED	860/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
334.	R0118362011	CR NO 81/11	SMT.REHANA BEGAM VS STATE	30.08.2011	DISMISSED	861/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
335.	R0089852010	CR NO 44/10	PRASANTA KALITA VS STATE	01.09.2011	ALLOWED	862/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
336.	R0066222010	CR NO 25/10	NARENDER SALANKI VS STATE	02.09.2011	DISMISSED	863/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
337.	R0211852011	CR NO 90/11	MOHD ALI VS STATE	09.09.2011	DISMISSED	865/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE
338.	R0238382011	CR NO 94/11	RAJU @ RAJKRISHAN VS STATE	24.09.2011	SET ASIDE	866/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/SE

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339.	NA	CR NO 68/11	RAMESH BIDHAURI VS STATE	02.05.2011	DISPOSED OFF	868/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
340.	NA	CA NO 25/10	MUKESH CHOPRA VS YOGITA CHOPRA	02.05.2011	DISPOSED OFF	869/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
341.	NA	CR NO 37/11	VDAY DUTT VS REGAL INDIA LINK PVT LTD	02.05.2011	WITHDRAW	870/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
342.	NA	CR NO 47/11	G.C.MISHRA VS DELHI MEDICAL COUNCIL (2) STATE	02.05.2011	DISMISSED	871/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
343.	NA	CR NO 01/11	DINESH KUMAR VS STATE OF NCT OF DELHI	02.05.2011	DISPOSED OFF	872/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
344.	NA	CR NO 41/11	ZAKIR VS STATE	02.05.2011	DISMISSED	873/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
345.	NA	CR NO 10/11	HARI OM VS M/S RANJANA DEVI	02.05.2011	DISPOSED OFF	874/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
346.	NA	CR NO 72/11	ASHOK KUMAR GULATI VS M/S HINDUSTAN ALLOY FORGING & CASTING P LTD.	03.05.2011	DISPOSED OFF	875/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
347.	NA	CR NO 20/11	AJAY @ PARDEEP VS STATE	03.05.2011	DISPOSED OFF	876/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
348.	NA	TP(CRL) NO 14/11	STATE VS SURESH OTHER	03.05.2011	DISMISSED	877/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
349.	NA	CR NO 50/11	SMT.NEELAM VS STATE	04.05.2011	DISMISSED	878/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
350.	NA	CR NO 27/11	MADHUR MITTAL VS SURENDER KUMAR	04.05.2011	DISMISSED	879/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
351.	NA	CR NO 28/11	MADHUR MITTAL VS HARBANS KAUR	04.05.2011	DISMISSED	880/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
352.	NA	CR NO 29/11	MADHUR MITTAL VS SUDHIR SINGH	04.05.2011	DISMISSED	881/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
353.	NA	CR NO 79/11	STATE VS NARENDER SINGH	05.05.2011	ALLOWED	882/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
354.	NA	CR NO 81/11	MOHD.SAFIQ VS MOHD MURSELEEN	05.05.2011	DISMISSED	883/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
355.	NA	CR NO 04/11	ROHTAS &ORS VS STATE	06.05.2011	DISMISSED	884/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE

356.	NA	CR NO 36/11	MS.PROTIMA PARBHAKAR VS THE STATE (NCT OF DELHI)	06.05.2011	DISPOSED OFF	885/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
357.	NA	CR NO 82/11	HARMAN SYSTEMS & ANR VS M/S CHAMPION COMPUTERS PVT.LTD	09.05.2011	DISPOSED OFF	886/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
358.	NA	CR NO 35/11	DUSHYANT KUMAR VS RAJEEV KUMAR BINDAL & ORS	10.05.2011	ALLOWED	887/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
359.	NA	CR NO 34/11	PUSHPENDRA VS ANITA KUMARI &Anr	10.05.2011	DISPOSED OFF	888/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
360.	NA	CR NO 56/11	DIPTATONU BISWAS VS STATE	10.05.2011	ALLOWED	889/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
361.	NA	CA NO 28/11	MOHD.SHAFIQ VS MOHD.MARSALEEN	10.05.2011	DISMISSED	890/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE